Harifans

SHRI CHHEDI PASWAN: Mr. Speaker, Sir, that is why I am submitting that flats are not allotted to, needy persons in Delhi. Therefore through you, I request the Central Government to cancel the allotment of the flats and allot them to needy persons in case the allottees of these flats fail to shift within two months. (Interruptions).....

SHRI SURYA NARAYAN YA-DAV (Saharasa) : Mr. Speaker, Sir...

MR. SPEAKER: You please raise a question as has not been raised earlier.

SHRI SURYA NARAYAN YA-DAV: I will raise the issue that has not been raised during Zero Hour Sir, I am sorry to say that our places of worship, Gurudwaras in Pakistan are being demolished and a mosque or a slaughter house is being raised in place of these shrines. Through you, I demand that the Government should look into the matter at the earliest and initiate action against demolition of Gurudwaras for the purpose of converting them into mos-This is my submission..... (Interruptions).....

SHRI RABI RAY (Kendrapada): Mr. Speaker, Sir, I would like Shri Chidambaram Saheb to listen to me. Through you, I would like to submit that the Government of India has hit hard the Fourth Estate. Questions were raised in the House regarding prices of news-print in the last week Mr. Speaker, Sir. you might have read in newspapers, rather in detail, that there has been an increase of 60 per cent in the prices of newsprint recently. During the last 8-10 days it appeared as though the House. the country and the entire press were passing through a tumultous situation. All of a sudden the prices of newsprint were raised by 60 per cent. The point is that the S.T.C. handles the work of newsprint and it is under Chidambaram Saheb. That is why I. & B. Ministry of the Government of India and the Ministry under Chidambaram Saheb took up the matter with the

Prime Minister during the last 8-10 years. The meeting of the Committee on Price Fixation held yesterday had declared—'It is a crisis situation'. Sir, it appears that the S.T.C. is expressing its inability to supply newsprint to those newspapers who have deposited money before July, 30. The question is that we are not getting newsprint and who knows, we may, perhaps, get a newspaper for Rs. 10 in future.....(Interruptions)...... That is why I am submitting that, as you know, and as everybody knows, we would not be able to read newspapers when the newsprint is not available. And the electronic media is unable to communicate news to the countrymen.... (Interruptions) .... The Fourth Estate is very important for the nation. In such a situation, why the Government has hit hard the print media. I am afraid that the S.T.C., which is a public undertaking is adopting a role of a hoarder. Through you, I would like to know from our learned friend. Shri Chidambaram Saheb as to how long the Government would keep mum on this issue? The newsprint industry has announced that they were going on a strike and they would not wait for the decision of the Price Fixation Committee. Therefore, through you. I would like to bring this serious matter to the attention of the Government, of the countrymen and particularly to your attention. Please issue instructions to the Government to take decision in regard to it by Monday and also ensure that newsprint industry does not go on strike.

## (Interruptions)

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, this is a very important issue and the newspapers are facing closure due to it.

[English]

SHRI SOMNATH CHATERJEE : What is the response?

SHRI E. AHMED (Manjeri): I just want to bring to your notice one sentence. I endorse the views of

what he said. I just want to bring to your notice :

"The STC has decided to...."

MR. SPEAKER: You do not have to read the newspaper here.

SHRI E. AHMED: I am quoting.

MR. SPEAKER: You do not auote the newspaper.

SHRI E. AHMED: The attitude taken by the STC has put the small and medium newspapers in difficulty and hardship. They are put to trouble. Unless the Government takes a decision and asks STC to rectify the misappropriation and irregularities committed by it, small newspapers will be in trouble. Therefore, will the hon. Minister make a statement because a serious situation has arisen out of it?

SHRI K. PRADHANI (Nowrangpur): The controlled rice in FCI godowns in Koraput district. in my district, has exhausted. State Government is unable to provide adequate supply of rice to the tribal people living in that district. In the market, rice is being sold at about Therefore, I request Rs. 6 per kg. the Civil Supplies Minister to supply sufficient rice to those areas as early as possible.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Due to faulty food policy of the State Government, no rice is available to the people. The Government of India should come forward.

(Interruptions).

MR. SPEAKER: Allow other Members to speak. It is not like that.

SHRI SRIKANTA JENA (Cuttack): In Orissa, the rice is being sold at Rs. 12 per kg. The Central Govern-ment is silent. The Minister of State for Agriculture has gone there but he did not help.

THE MINISTER OF STATE IN THE MINISTERY OF AGRICUL TURE (SHRI K. C. LENKA) : How

much do you want you tell me? Whatever you wanted, we have given. Your system is wrong.

SHRI SRIBALLAV PANIGRAHI: The Government of India should come to the rescue of the people. The State Government is pursuing a wrong policy.

SHRI LOKANATH CHOUDHU-RY (Jagatsinghpur): There is enough food stock. They should direct the dealers to distribute the foodgrain that has been built up in the country.

(Interruptions)

MR. SPEAKER: I would request the hon. Minister to have a talk with those hon. Members who are speaking on it.

SHRI SRIBALLAV PANIGRAHI: Before elections, to collect funds, scarcity conditions had been created.

**SOBHANADREESWARA** RAO VADDE: In Andhra Pradesh. several crores of rupees have been collected by the Chief Minister from the rice millers.

SHRI MANORANJAN BHAKTA: He is making a baseless allegation. (Interruptions)

MR. SPEAKER: It is not like this. Let there be some order in the House. I am asking other Members to speak. Please have pity on the Members who have not been given an opportunity.

PROF. SUSANTA CHAKRABOR-TY (Howrah): Mr. Speaker, Sir, I would like to draw the attention of this House and the Government to a news report published in a French weekly news magazine, namely L' Evenment Du Judi. It focusses on the sale of human organs for transplant in Bombay and Madras. The headlines say, "Transplants of shame". The major. part of the investigation carried out by the news magazine was in a village Villivakkam near Madras. It was reported 400 of the 3000 inhabitants have sold kidneys in return for between rupees twenty thousand and rupees thirty thousand.